(c) the steps being taken by Government regarding these recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) and (b) Planning Commission constituted a High Level Expert Group (HLEG) on Universal Health Coverage (UHC). The report of the HLEG has been submitted to Planning Commission. The report of the HLEG is available on the Planning Commission website http://planningcommission.gov.in).

(c) Report of the High Level Expert Group (HLEG) is under examination and the recommendations approved by the Government would be implemented in the 12th Five Year Plan.

Extension of IAP to more Naxal-HIT Districts

1168. SHRI GOVINDRAO ADIK:

SHRI SANJAY RAUT:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Maoist violence in areas under the Integrated Action Plan (IAP) have prompted Government to extend the scheme to 20 more naxal-hit districts to tackle the most formidable challenge;
 - (b) if so, names of the districts;
 - (c) whether Gadchiroli in Maharashtra figures in this list; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) to (d) A proposal to extend the Integrated Action Plan (IAP) to some more tribal and backward districts to accelerate the pace of development of these areas is under consideration of the Government and a decision is yet to be taken. Gadchiroli district of Maharashtra is already included in the list of 60 Tribal and Backward Districts covered under the Integrated Action Plan (IAP).

Public private partnership project under RTI

1169. SARDAR SUKHDEV SINGH DHINDSA: Will the PRIME MINISTER be pleased to state:

(a) whether Planning Commission has proposed that Public Private Partnership (PPP) projects should be covered under the Right to Information Act; and